

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2016**

**Dated: 8<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Utkal Alumina International Ltd. .... Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi  
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda  
Mr. Anshu Malik for R-1  
  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

We have heard Mr. Syed Hussain Rizvi, learned counsel appearing for the appellant.

List the matter for further hearing on **18.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**